- Statement No. V Two Hundred and Twelfth Session, 2007 [Placed in Library. See No.L.T. 10851/09]
- Statement No. IV Two Hundred and Thirteenth Session, 2008 [Placed in Library. See No.L.T. 10852/09]
- Statement No. I Two Hundred and Fourteenth Session, 2008 [Placed in Library. See No.L.T. 10853/09]

1. Notification of the Ministry of Communications and Information Technology

2. Reports and Accounts (2007-08) of TCIL and TRAI and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): Sir, I lay on the Table

- A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Telecommunications) Notification No. 5-4/2000-A&P, dated the 31st December, 2008, publishing the Telecom Regulatory Authority of India (Officers and Staff Appointment) Seventh Amendment) Regulations, 2008, under section 37 of the Telecom Regulatory Authority of India Act, 1997. [Placed in Library. See No.L.T. 10571/09]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 -
 - (a) Annual Report and Accounts of the Telecommunications Consultants India Limited (TCIL), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No.L.T. 10570/09]
- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section
 (4) of the section 23 and sub-section (3) of section 24 of the Telecom Regulatory
 Authority of India Act, 1997:-
 - (a) Annual Report and Accounts of the Telecom Regulatory Authority of India, New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No.L.T. 10572/09]